
Dy.CIT Vs Sandeep Bajaj

Income Tax Appeal No. 2993/DEL/2023, Cross Objection No. 29/DEL/2024

Court: Income Tax Appellate Tribunal (Delhi G Bench)

Date of Decision: May 29, 2024

Acts Referred:

Income Tax Act, 1961 – Section 2(22)(e), 56, 143(3), 147, 148, 151, 151(1), 151(2)

Hon'ble Judges: S. Rifaur Rahman, (AM); Yogesh Kumar U.S., J

Bench: Division Bench

Advocate: Amit Goyel, Pranav Yadav, Anuj Garg

Final Decision: Dismissed

Judgement